

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4333
TO BE ANSWERED ON 13.12.2019

Genetically Modified Soyabean

4333. SHRI PINAKI MISRA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the findings of the investigation into illegal Genetically Modified soybean cultivation in Gujarat, that was reported to Genetic Engineering Appraisal Committee (GEAC) in 2017;
- (b) whether any action has been taken by the Government since then; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) As per the information received from Agriculture Department of Government of Gujarat, on receiving information on illegal cultivation of Herbicide Tolerant (HT) soyabean at Arvalli district, a joint team has visited the places, drew the samples of soyabean and sent them to notified laboratory for analysis. The test results has been found to be positive in two samples out of three.
- (b) and (c) The Government of Gujarat informed that they have registered a First Information Report (FIR No. II/285/2017 Dated: 02/11/2017) at Modasa Town Police station against two Farmers, one Trader and one Seed Producer company for the violation of the Rules for Manufacture, Use, Import-Export and Storage of Hazardous Micro Organism Engineered Organism or Cell, 1989 and Environment (Protection) Act, 1986.
